

**Shri K. C. Reddy:** The factory is designed to manufacture only one type of cable. So far as that type is concerned, at the time of the project report, it was intended to supply all the requirements. Now the demand of the Posts and Telegraphs Department has increased. We are trying to see how best we could meet it.

**PRIME MINISTER'S NATIONAL RELIEF FUND**

**\*618. Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) the total amount received towards the Prime Minister's National Relief Fund from the 1st December, 1953 to date;

(b) the purposes for which expenditure was incurred therefrom; and

(c) through what agencies this expenditure was incurred?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) The total contributions received in the Prime Minister's National Relief Fund (General and Food Relief accounts) from the 1st December 1953 to 28th February 1954, have amounted to Rs. 41,600-4-6.

(b) During the same period, a sum of Rs. 42,940-9-11 has been paid out of the Prime Minister's National Relief Fund, primarily for relief of displaced persons, relief of distress caused by natural calamities, etc.

(c) the normal practice is to place sums of money at the disposal of Governors and/or Chief Ministers of States for affording relief at their discretion. Some amounts are given to organisations engaged in relief work.

**Shri D. C. Sharma:** May I know if it is a permanent Fund or it is only meant for emergency purposes?

**Shri Anil K. Chanda:** The Fund has been in existence for some time past. I am not in a position to say how long it will continue.

**Shrimati Kamalendu Mati Shah:** Has all the money collected been spent?

**Shri Anil K. Chanda:** I am not in a position to say what amount still remains in the Fund. It is a running account. Money comes in, and goes out.

**Shri Sadhan Gupta:** May I know as to how much was realised from the shows put up by the ballet team that visited this country from the Soviet Union?

**Shri Anil K. Chanda:** I am afraid I have not got the information.

**Shri D. C. Sharma:** What was the highest amount of donation and the lowest amount of donation?

**Shri Anil K. Chanda:** I have not got that figure.

**GOA**

**\*619. Shri Gidwani:** Will the Prime Minister be pleased to state whether the attention of Government has been drawn to a press Report to the effect that the Government of Goa is resorting to a legislative decree with the intention of compelling individuals to render services and surrender property to the State under certain circumstances?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** Yes. By a decree published by the Portuguese Administration in Goa on the 24th December 1953, bringing into effect a law promulgated in Portugal in 1913, the local military authorities were granted powers to requisition property including residential buildings as well as transport vehicles, and to draft for compulsory service doctors, technicians, etc., whose services might be required in a national emergency.

**Shri Gidwani:** For what purposes are these things being used?

**Shri Anil K. Chanda:** This question should really be directed to the Portuguese Government. I think, to intimidate the people there.

**Shri Gidwani:** Are the Government aware that a Canadian ship loaded with arms arrived in Goa only a few days back?

**Shri Anil K. Chanda:** We have information that during the last few months,